

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2931

ANSWERED ON:27.08.2013

SPECIAL SCHOOLS FOR CHILDREN WITH DISABILITIES

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of special schools functioning to cater to the academic needs of children with disabilities in the country, State-wise;
- (b) whether the Government proposes to open more such schools in various parts of the country with adequate number of teachers for providing special education to these children;
- (c) if so, the details thereof and the steps taken by the Government to fill up the vacant posts in these schools along with the time by which the vacant posts are likely to be filled up; and
- (d) the funds sanctioned, released and utilised for the purpose during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P.BALRAM NAIK)

- (a) Information is not centrally maintained. However, under the 'Deendayal Disabled Rehabilitation Scheme (DDRS)', financial assistance is provided to Non-Governmental organizations for various projects including special schools for children with disabilities. Statement indicating State-wise details of special schools assisted under the scheme during FY 2012-13, is at Annexure.
- (b) As per entry No. 9 of the Seventh Schedule of the Constitution of India, 'Relief of the disabled' figures in the State List. Ministry of Social Justice and Empowerment supplements the efforts of the State Governments through its various schemes/organizations.
- (c)&(d) Do not arise.